

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/07/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/67/ (IB)/2017
NAME OF THE PETITIONER(S) : INDIAN COMMERECE & INDUSTRIES CO PVT LTD
NAME OF THE RESPONDENT(S) : NAPC LIMITED
UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. A.C. SAMYA NARAYANA
FOR
A.C. MYLSAMY
COUNSEL FOR PETITIONER
A.C. MYLSAMY

ORDER

Counsel for Petitioner present. Representative Mr. N. Padmanaban, Manager, NAPC Limited (Corporate Debtor) also present. Counsel for the Petitioner submitted that principal amount has already been paid. However, as to the interest for the Principal amount, Counsel for Respondent sought two weeks time to pay. At request, time is enlarged. Put up on 03.08.2107 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)